

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SATYA RANJAN PRASAD
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/150/KOB/2023 IN IA(C/ACT)/91/KOB/2022 in CP/34/KOB/2020
SECTION	SECTION 288 (1) C/ACT
NAME OF PARTIES	ADV. NAJEEB TP (COMPANY LIQUIDATOR) IN THE MATTER OF M/s. VENAD FOOD PROCESSING AND EXPORTS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	ADV. NAJEEB TP (COMPANY LIQUIDATOR).
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office
Notes

15 Nov 2023

O R D E R

IA(C/ACT)/150/KOB/2023 IN IA(C/ACT)/91/KOB/2022 in CP/34/KOB/2020

Learned Liquidator, Mr. Najeeb T P appears in person through virtual mode.

This is an application filed to take on record the Fourth progress report for the quarter ended 30.09.2023. Learned Liquidator attributes his ill-health to be the reason for the delay in filing of this report. Report discussed and taken on file subject to just exceptions.

Accordingly, this IA(C/ACT)/150/KOB/2023 is **allowed and disposed of**.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

SD /-

**JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)**